Annexure-4

Name of the corporate debtor: RNP Marketing and Cargo Private Limited;

Date of commencement of liquidation: 11/10/2023;

List of stakeholders as on: 17/11/2023

List of operational creditors (Employees)

Z		SI.	
NIC.		Name of authorised representative, if any	
<u>Z</u>		Name of employee	
Z	Date of receipt	Details re	
NF.	Amount claimed	of claim ceived	
NIL	Total amount of claim admitted		
Z.F	Amount of claim for the period o twelve months preceding the liquidation commencement date	Details of claim admi	
⋛	of Nature of claim	itted	
Z	% share in total amount of claims admitted		
N L		Amount of contingent claim	
NIL		Amountof any mutual dues, that may be set off	
NIL			
NIC		Amount of claim under verification	
Z		Remarks, if any	3
	NIL	Date of Amount Total amount of Amount of Claim for the period of Nature % share receipt claimed claim admitted twelve months preceding the of claim in total amount of claims date admitted admitted admitted admitted admitted NIL	Name of authorised employee received re

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Jitender Kothari
Liquidator of RNP Marketing and Cargo Private Limited-In Liquidation
IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965
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